

**CITY CIVIL AND SESSION COURT MUMBAI  
IN THE COURT OF HHJ SHRI V V KATHARE  
COURT 53 ADDL SESSIONS JUDGE  
Criminal Cause List Dated 21-07-2020**

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<b>S.No.</b>	<b>Case Type</b>	<b>Case No.</b>	<b>Title</b>	<b>Name of Advocate</b>
<b><u>COMPLIANCE</u></b>				
1	SPL.CASE	284/2020	CBI ACB Vs Roopkumar Annaya Kallianpur and other	
<b><u>STAYED BY HONBLE HIGH COURT</u></b>				
2	MISC APPLN CBI	100354/2011	Devendra S. Doctor Vs Ajoy Kumar Singh and 2 Ors	SPP Mr. Makasare
3	MISC APPLN CBI	100355/2011	Devendra S Doctor Vs Ajoy Kumar Singh and 2 Ors	SPP Mr. Makasare

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